

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION No. 2218**  
TO BE ANSWERED ON 08.03.2021

**VIOLATION OF FRA IN MINING PROJECT**

2218. SHRI ANUBHAV MOHANTY:  
SHRI HIBI EDEN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has observed any violation of Forest Rights Act, 2006 at the ongoing mining projects at Hasdeo Arand Forests; and
- (b) if so, the details thereof and measures initiated by the Government in this regard; and
- (c) whether the Government proposes to amend the Forest Rights Act; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

- (a) As per information received from the State Government, who, as per Forest Rights Act, 2006, is responsible for implementation of various provisions of the Act, no violation of Forest Rights Act, 2006 at the ongoing mining projects at **Hasdeo Arand Forests** has been observed.
- (b) Does not arise.
- (c) There is no proposal to amend the Forest Right Act.
- (d) Does not arise.

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